

(v) Any other matter incidental or connected thereto.

(c) and (d) Yes, Sir. Every company having net worth of ₹ 500 crore or more or turnover of ₹ 1000 crore or more or net profit of ₹ 5 crore or more during the immediately preceding financial year shall ensure that company spends, in every financial year, at least 2% of the average net profits of the company made during the three immediately financial years, on Corporate Social Responsibility (CSR) activities, in areas or subjects specified in Schedule VII of the Companies Act, 2013 ('Act'). Further, every such company will have a CSR Committee which will (i) formulate and recommend to the Board a CSR policy which shall indicate the activities to be undertaken by the company (ii) recommend the amount of expenditure to be incurred on such activities and (iii) monitor the CSR policy from time to time. Further the Board of such company shall approve the CSR policy recommended by the CSR Committee and ensure that activities included in the CSR policy are undertaken by the company. CSR activities are enlisted under Schedule VII of the Act and broadly, include policy initiatives of the Government for sectoral development. Whenever, violation of CSR provision is reported, the Registrar of Companies initiates action against such non-compliant companies after due examination of records. For the FY 2014-15, prosecution against 284 companies were sanctioned out of which 33 companies have filed application for compounding. In addition to this, Ministry has established Centralized Scrutiny and Prosecution Mechanism (CSPM) in April, 2018 for the financial year 2015-16 onwards on pilot basis for enforcement of CSR provisions. Based on scrutiny, preliminary notices have been issued to 5,382 companies for financial year 2015-16.

150th birth anniversary celebration of Gandhiji

18. SHRI A. VIJAYKUMAR: Will the Minister of CULTURE be pleased to state:

(a) Government's initiatives to celebrate 150th year of Gandhiji's birth anniversary;

(b) the amount allocated for various activities for celebration of 150th year of Mahatma Gandhi's birth anniversary; and

(c) whether Government would provide funds to States for celebration of Mahatma Gandhi's 150th birth anniversary?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) to (c) Government of India has decided to commemorate 150th birth anniversary of Mahatma Gandhi for a period of two years from 2.10.2018 to 2.10.2020 at national as well as international level. A National Committee (NC) under the

Chairmanship of Hon'ble President of India and an Executive Committee (EC) under the Chairmanship of Hon'ble Prime Minister have been constituted to consider policies and decide programmes/activities under the commemoration. Pursuant to discussions held in the meeting of NC on 2.5.2018 and EC on 18.7.2018, a large number of activities have been decided for implementation by different central Ministries/Departments and State Governments.

Hon'ble Finance Minister in his Budget Speech, 2018-19 announced earmarking of ₹150 crore for the year 2018-19 for activities leading to the commemoration. State Governments were informed through video conferencing on 28.07.2018 that all expenditure on commemorative activities will be met by them from their own resources. Similarly, for Ministries/Departments, it was decided in the meeting of the Committee of Secretaries chaired by Cabinet Secretary on 20.08.2018 that all expenditure on commemorative activities will be met by Ministries/Departments from their own budget. In case additional budget is required, they may seek so from Ministry of Finance.

Museum on Prime Ministers of India

19. DR. BANDA PRAKASH: Will the Minister of CULTURE be pleased to state whether Government plans to set up a Museum on Prime Ministers of India and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): Yes, Sir. The Museum on Prime Ministers of India is planned to be built in Teen Murti Estate premises. The said project has been sanctioned by the Ministry of Culture *vide* Order dated 22nd March, 2018. The proposed Museum building complex has been envisioned about the lives and contribution of all the Prime Ministers of India since independence.

Preservation of tribal history

20. DR. VIKAS MAHATME: Will the Minister of CULTURE be pleased to state:

(a) whether there is any project/scheme in force to document and preserve the oral and cultural history of tribes; and

(b) details of steps being undertaken for promotion of tribal arts on an international platform?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) Ministry of Tribal Affairs (MoTA) provides support to the State